



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

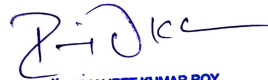
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 09/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 20.12.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. **Total 357 applications were considered by the IMWG , out of which total 135 cases were approved (out of which 54 approved on *post-facto* basis, 25 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 56 applications approved subject to clear and unconditional NOC of one IMWG members). 24 applications have been dropped and 01 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 201 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.**

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

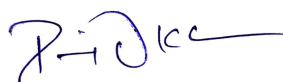
S.N	File/Name	Remarks
1.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
2.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
3.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred


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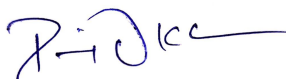
4.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
5.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred
6.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000303AM24	Deferred
7.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000580AM24	Deferred
8.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000583AM24	Deferred
9.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000584AM24	Deferred
10.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000601AM24	Deferred
11.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000796AM24	Deferred
12.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000797AM24	Deferred
13.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000798AM24	Deferred
14.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000826AM24	Deferred
15.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000844AM24	Deferred
16.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00000863AM24	Approved subject to NOC from One Agency
17.	M/s BIOASPIRE PROCESS SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000869AM24	Approved subject to NOC from One Agency
18.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000880AM24	Deferred
19.	M/s MUNITIONS INDIA LIMITED	Approved subject to


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20.	M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED HQRSCMTAPPLY00000918AM24	Deferred
21.	M/s MISHRA DHATU NIGAM LIMITED HQRSCMTAPPLY00000919AM24	Approved subject to NOC from One Agency
22.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000934AM24	Approved subject to NOC from One Agency
23.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000938AM24	Deferred
24.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM24	Deferred
25.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000948AM24	Deferred
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27.	M/s BHUMISTHA INFRA SERVICES HQRSCMTAPPLY00000952AM24	Deferred
28.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000959AM24	Deferred
29.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000985AM24	Deferred
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31.	M/s ACUTRONIC INDIA PRIVATE LIMITED HQRSCMTAPPLY00000991AM24	Approved subject to NOC from One Agency
32.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000994AM24	Deferred
33.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000999AM24	Deferred
34.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE	Approved subject to


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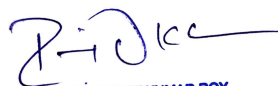
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36.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001011AM24	Deferred
37.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001022AM24	Approved subject to NOC from One Agency
38.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001023AM24	Approved subject to NOC from One Agency
39.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001024AM24	Deferred
40.	M/s FLYING WEDGE DEFENCE AND AEROSPACE TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001035AM24	Deferred
41.	M/s SQUARE FEET CERAMICS HQRSCMTAPPLY00001036AM24	Deferred
42.	M/s SECON CONTROLS HQRSCMTAPPLY00001038AM24	Approved subject to NOC from One Agency
43.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001049AM24	Approved subject to NOC from One Agency
44.	M/s IMAGINARIUM RAPID PRIVATE LIMITED HQRSCMTAPPLY00001050AM24	Deferred
45.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001051AM24	Deferred
46.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00001056AM24	Approved subject to NOC from One Agency
47.	M/s IDEAL DETONATORS PRIVATE LIMITED HQRSCMTAPPLY00001057AM24	Deferred
48.	M/s SULZER PUMPS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001058AM24	Deferred
49.	M/s SURYAMANI GLASSED STEEL EQUIPMENT PRIVATE	Deferred


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	LIMITED HQRSCMTAPPLY00001059AM24	
50.	M/s CANPEX CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001074AM24	Deferre.
51.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001077AM24	Deferred
52.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001078AM24	Deferred
53.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001079AM24	Deferred
54.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001080AM24	Deferred
55.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001083AM24	Deferred
56.	M/s DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001087AM24	Deferred
57.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001090AM24	Approved subject to NOC from One Agency .
58.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001091AM24	Deferred
59.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001093AM24	Approved subject to NOC from One Agency
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62.	M/s ORGANO CHEMICAL INDUSTRIE S HQRSCMTAPPLY00001106AM24	Approved subject to NOC from One Agency
63.	M/s BRISE CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001107AM24	Deferred
64.	M/s EXSYN CORP HQRSCMTAPPLY00001111AM24	Approved subject to


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		NOC from One Agency
65.	M/s UPL LIMITED HQRSCMTAPPLY00001113AM24	Approved subject to NOC from One Agency
66.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001116AM24	Deferred
67.	M/s GKN AEROSPACE ENGINE SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001118AM24	Approved subject to NOC from One Agency
68.	M/s TATA CONSULTANCY SERVICES LIMITED HQRSCMTAPPLY00001120AM24	Approved subject to NOC from One Agency
69.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001121AM24	Deferred
70.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001128AM24	Approved subject to NOC from One Agency
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73.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001131AM24	Deferred
74.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001134AM24	Deferred
75.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY0f0001142AM24	Approved subject to NOC from One Agency
76.	M/s TRITHI ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00001146AM24	Deferred
77.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001148AM24	Approved subject to NOC from One Agency
78.	M/s INDO GULF COMPANY HQRSCMTAPPLY00001149AM24	Deferred
79.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001151AM24	Deferred


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80.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001152AM24	Deferred
81.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00001156AM24	Deferred
82.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001157AM24	Deferred
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87.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001164AM24	Deferred
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89.	M/s MACAWBER BEEKAY PRIVATE LIMITED HQRSCMTAPPLY00001167AM24	Deferred
90.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001169AM24	Approved subject to NOC from One Agency
91.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001170AM24	Deferred
92.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001171AM24	Approved subject to NOC from
93.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001174AM24	Deferred
94.	M/s MACAWBER BEEKAY PRIVATE LIMITED HQRSCMTAPPLY00001175AM24	Deferred
95.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	Approved subject to


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96.	M/s EXSYN CORP HQRSCMTAPPLY00001178AM24	Deferred
97.	M/s SNA HEALTHCARE PRIVATE LIMITED HQRSCMTAPPLY00001180AM24	Deferred
98.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00001182AM24	Approved
99.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001183AM24	Deferred
100.	M/s FLOWERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001184AM24	Deferred
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104.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001191AM24	Deferred
105.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001192AM24	Deferred
106.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001193AM24	Deferred
107.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001195AM24	Deferred
108.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001197AM24	Deferred
109.	M/s ARIAN ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001199AM24	Approved subject to NOC from One Agency
110.	M/s TECHNOVA IMAGING SYSTEMS PRIVATE LIMITED	Deferred


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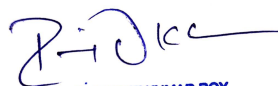
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111.	M/s GUPTA CHEMICALS HQRSCMTAPPLY00001204AM24	Deferred
112.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00001205AM24	Deferred
113.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001206AM24	Deferred
114.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001207AM24	Approved subject to NOC from One Agency
115.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001208AM24	Approved subject to NOC from One Agency
116.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001209AM24	Deferred
117.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001210AM24	Approved subject to NOC from One Agency
118.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001211AM24	Approved subject to NOC from One Agency
119.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001212AM24	Deferred
120.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001213AM24	Deferred
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122.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001215AM24	Deferred
123.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001216AM24	Deferred
124.	M/s SECO TOOLS INDIA PRIVATE LIMITED	Deferred


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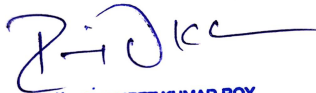
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125.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001220AM24	Approved subject to NOC from One Agency
126.	M/s CISCO COMMERCE INDIA PRIVATE LIMITEDHQRSCMTAPPLY00001221AM24	Deferred
127.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001222AM24	Deferred
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130.	M/s SHREE GANESH CHEMICALS HQRSCMTAPPLY00001226AM24	Deferred
131.	M/s DHURVA SPACE PRIVATE LIMITED HQRSCMTAPPLY00001227AM24	Deferred
132.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001228AM24	Deferred
133.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001229AM24	Deferred
134.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001230AM24	Deferred
135.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001231AM24	Deferred
136.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001232AM24	Deferred
137.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001234AM24	Deferred
138.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001235AM24	Deferred
139.	M/s KSB MIL CONTROLS LIMITED	Deferred


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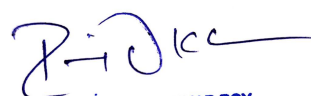
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141.	M/s ALPHA MARKETING HQRSCMTAPPLY00001239AM24	Deferred
142.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00001240AM24	Deferred
143.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001244AM24	Deferred
144.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001245AM24	Deferred
145.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001247AM24	Deferred
146.	M/s COMAVIA SYSTEMS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001248AM24	Deferred
147.	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001249AM24	Deferred
148.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001250AM24	Deferred
149.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001251AM24	Deferred
150.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001252AM24	Deferred
151.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001253AM24	Deferred
152.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001254AM24	Deferred
153.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00001255AM24	Approved subject to NOC from One Agency
154.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00001257AM24	Approved


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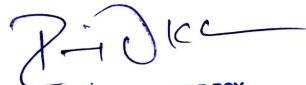
155.	M/s ARIHANT COMPUTERS HQRSCMTAPPLY00001258AM24	Deferred
156.	M/s CYIENT DLM LIMITED HQRSCMTAPPLY00001267AM24	Deferred
157.	M/s FLAMINIA ECARB INDIA PRIVATE LIMITED HQRSCMTAPPLY00001268AM24	Deferred
158.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001269AM24	Deferred
159.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001272AM24	Deferred
160.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001273AM24	Deferred
161.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001275AM24	Deferre
162.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001277AM24	REJECTED
163.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001278AM24	Deferred
164.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001279AM24	Approved subject to NOC from One Agency
165.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001280AM24	Deferred
166.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001281AM24	Deferred
167.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001282AM24	Deferred
168.	M/s CYIENT LIMITED HQRSCMTAPPLY00001283AM24	Deferred
169.	M/s KRISHNA SYNTHETICS HQRSCMTAPPLY00001286AM24	Deferred


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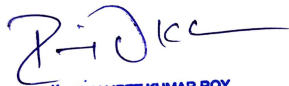
170.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001287AM24	Deferred
171.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001289AM24	Deferred
172.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001290AM24	Deferred
173.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001291AM24	Deferred
174.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001292AM24	Deferred
175.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001296AM24	Deferred
176.	M/s SATYEN EXPORTS HQRSCMTAPPLY00001297AM24	Deferred
177.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001298AM24	Deferred
178.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001301AM24	Deferred
179.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001302AM24	Deferred
180.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001303AM24	Deferred
181.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001304AM24	Deferred
182.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001305AM24	Deferred
183.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001306AM24	Deferred
184.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001307AM24	Deferred
185.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001308AM24	Deferred
186.	M/s KREDENCE PERFORMANCE MATERIALS (INDIA) PRIVATE	Deferred


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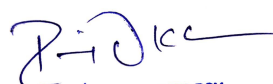
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187.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001312AM24	Deferred
188.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001315AM24	Deferred
189.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001317AM24	Deferred
190.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001319AM24	Deferred
191.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001320AM24	Deferred
192.	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001321AM24	Deferred
193.	M/s TOYAL MMP INDIA PRIVATE LIMITED HQRSCMTAPPLY00001331AM24	Deferred
194.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001333AM24	Deferred
195.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001334AM24	Deferred
196.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001336AM24	Deferred
197.	M/s ERICSSON INDIA PRIVATE LIMITED HQRSCMTAPPLY00001337AM24	Deferred
198.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001338AM24	Deferred
199.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001340AM24	Deferred
200.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001341AM24	Deferred
201.	M/s SUBNET LABS LLP HQRSCMTAPPLY00001342AM24	Deferred
202.	M/s PTC INDUSTRIES LIMITED	Deferred


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	HQRSCMTAPPLY00001343AM24	
203.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001344AM24	Deferred
204.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001345AM24	Deferred
205.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001346AM24	Deferred
206.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001348AM24	Deferred
207.	M/s BJ SERVICES COMPANY MIDDLE EAST LIMITED HQRSCMTAPPLY00001349AM24	Deferred
208.	M/s GOEL IMPEX HQRSCMTAPPLY00001350AM24	Deferred
209.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00001351AM24	Deferred
210.	M/s ASHLAND INDIA PRIVATE LIMITEDHQRSCMTAPPLY00001354AM24	Deferred
211.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001355AM24	Deferred
212.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001356AM24	Deferred
213.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00001357AM24	Deferred
214.	M/s PRIMODIA CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00001358AM24	Deferred
215.	M/s ADSD CONSULTING PRIVATE LIMITED HQRSCMTAPPLY00001359AM24	Deferred
216.	M/s SIEMENS LIMITED HQRSCMTAPPLY00001360AM24	Deferred
217.	M/s SIEMENS LIMITED HQRSCMTAPPLY00001362AM24	Deferred
218.	M/s CYIENT LIMITED HQRSCMTAPPLY00001363AM24	Deferred
219.	M/s MUNITIONS INDIA LIMITED	Deferred


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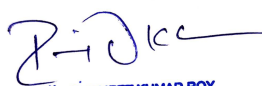
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220.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001366AM24	Deferred
221.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001367AM24	Deferred
222.	M/s TDH TRADING PRIVATE LIMITED HQRSCMTAPPLY00001369AM24	Deferred
223.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001370AM24	Deferred
224.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001371AM24	Deferred
225.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001372AM24	Deferred
226.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001373AM24	Deferred
227.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001374AM24	Deferred
228.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00001375AM24	Deferred
229.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001376AM24	Deferred
230.	M/s HYDROCHEM SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001377AM24	Deferred
231.	M/s IDEX INDIA PRIVATE LIMITED HQRSCMTAPPLY00001380AM24	Deferred
232.	M/s SUNSHIELD CHEMICALS LIMITED HQRSCMTAPPLY00001381AM24	Deferred
233.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001382AM24	Deferred
234.	M/s SRIKEM LABORATORIES PRIVATE LIMITED HQRSCMTAPPLY00001383AM24	Deferred


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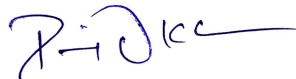
235.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001384AM24	Deferred
236.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001386AM24	Deferred
237.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001387AM24	Deferred

5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Sl. No	Firm's name and File No.	Remarks
1.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s UPL LIMITED HQRSCMTAPPLY00000399AM24	DROPPED
4.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000433AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000217AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000555AM24	Approved subject to receipt of clear and un-conditional NOC of one


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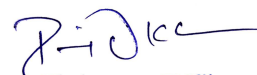
		agency
7.	M/s DRONA AVIATION PRIVATE LIMITED HQRSCMTAPPLY00000633AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000689AM24	DROPPED
9.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000691AM24	DROPPED
10.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000720AM24	DROPPED
11.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000724AM24	DROPPED
12.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000774AM24 (Stock and Sale Policy – PN 46)	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s ROBUST INDIA HQRSCMTAPPLY00000852AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000750AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000773AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00000806AM24	Approved subject to receipt of clear and un-conditional NOC of one


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		agency
17.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00001000AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001001AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00001061AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001064AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001088AM24	Approved subject to receipt of clear and un-conditional NOC of one agency

Cases Which are Approved

Sl. No	Firm's name and File No.	Remarks
1.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000955AM24	Approved
2.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001015AM24	Approved
3.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000719AM24	Approved
4.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001114AM24	Approved


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5.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001126AM24	Approved
6.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000901AM24	Approved
7.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000902AM24	Approved
8.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001068AM24	Approved
9.	M/s UPL LIMITED HQRSCMTAPPLY00000637AM24 (Approved Subject to One Agency in IMWG Meeting no. 08)	Approved
10.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000874AM24	Approved
11.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000641AM24	Approved
12.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000751AM24	Approved
13.	M/s INFUGEN PHARMA PRIVATE LIMITED HQRSCMTAPPLY00000885AM24	Approved
14.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000982AM24	Approved
15.	M/s UPL LIMITED HQRSCMTAPPLY00000988AM24	Approved
16.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001025AM24	Approved
17.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001031AM24	Approved
18.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000892AM24	Approved
19.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001173AM24	Approved
20.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001141AM24	Approved


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21.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001185AM24	Approved
22.	M/s CYIENT LIMITED HQRSCMTAPPLY00001186AM24	Approved
23.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001189AM24	Approved
24.	M/s XILINX INDIA TECHNOLOGY SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001194AM24	Approved
25.	M/s ARUNA ALLOY STEELS PRIVATE LIMITED HQRSCMTAPPLY00001198AM24	Approved


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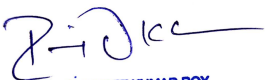
Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	R
1.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000693AM24	Approved Post facto
2.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000694AM24	Approved Post facto
3.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000695AM24	Approved Post facto
4.	M/s NCR CORPORATION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000745AM24	Approved Post facto
5.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000827AM24	Approved Post facto
6.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000829AM24	Approved Post facto
7.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000842AM24	Approved Post facto
8.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000850AM24	Approved Post facto
9.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM24	Approved Post facto
10.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000878AM24	Approved Post facto
11.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED	Approved Post facto

	HQRSCMTAPPLY00000881AM24	
12.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000882AM24	Approved Post facto
13.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000884AM24	Approved Post facto
14.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000992AM24	Approved Post facto
15.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000993AM24	Approved Post facto
16.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001016AM24	Approved Post facto
17.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001105AM24	Approved Post facto
18.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001158AM24	Approved Post facto
19.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001172AM24	Approved Post facto
20.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001176AM24	Approved Post facto
21.	M/s BOTLAB DYNAMICS PRIVATE LIMITED HQRSCMTAPPLY00001224AM24	Approved Post facto
22.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000987AM24	Approved Post facto
23.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000783AM24	Approved Post facto
24.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000886AM24	Approved Post facto
25.	M/s PVS CHEMICALS HQRSCMTAPPLY00000950AM24	Approved Post facto
26.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000954AM24	Approved Post facto
27.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001104AM24	Approved Post facto
28.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001138AM24	Approved Post facto
29.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001202AM24	Approved Post facto


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30.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00001284AM24	Approved Post facto
31.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001285AM24	Approved Post facto
32.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001288AM24	Approved Post facto
33.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001299AM24	Approved Post facto
34.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001027AM24	Approved Post facto
35.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001135AM24	Approved Post facto
36.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001136AM24	Approved Post facto
37.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001137AM24	Approved Post facto
38.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001153AM24	Approved Post facto
39.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001154AM24	Approved Post facto
40.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001295AM24	Approved Post facto
41.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001300AM24	Approved Post facto
42.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001332AM24	Approved Post facto
43.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001034AM24	Approved Post facto
44.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000877AM24	Approved Post facto
45.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001096AM24	Approved Post facto
46.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001112AM24	Approved Post facto
47.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001143AM24	Approved Post facto
48.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001144AM24	Approved Post facto


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 Ministry of Commerce & Industry

49.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001311AM24	Approved Post facto
50.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001313AM24	Approved Post facto
51.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001314AM24	Approved Post facto
52.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001335AM24	Approved Post facto
53.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001339AM24	Approved Post facto
54.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000828AM24	Approved Post facto


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Cases which are DROPPED/REJECTED

Sl. No	Firm's name and File No.	Remarks
1.	M/s GODREJ CONSUMER PRODUCTS LIMITED HQRSCMTAPPLY00000252AM24	DROPPED
2.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001133AM24	DROPPED
3.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001201AM24	DROPPED
4.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001242AM24	DROPPED
5.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000639AM24	DROPPED
6.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED HQRSCMTAPPLY00000725AM24	DROPPED
7.	M/s SMP INFOTECH HQRSCMTAPPLY00000820AM24	DROPPED
8.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000923AM24	DROPPED
9.	M/s PSI TRADERS HQRSCMTAPPLY00000932AM24	DROPPED
10.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED HQRSCMTAPPLY00001037AM24	DROPPED
11.	M/s CENTRAL MANUFACTURING TECHNOLOGY INSTITUTE HQRSCMTAPPLY00000789AM24	DROPPED
12.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000883AM24	DROPPED
13.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000890AM24	DROPPED
14.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000891AM24	DROPPED
15.	M/s DE NORA INDIA LIMITED HQRSCMTAPPLY00001115AM24	DROPPED

16.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001127AM24	DROPPED
17.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001140AM24	DROPPED
18.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001200AM24	DROPPED
19.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001241AM24	DROPPED
20.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001256AM24	DROPPED

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

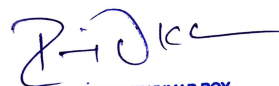
(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.


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(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.



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